

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.2543  
ANSWERED ON 22.12.2022**

**CARBON CREDITS**

**2543. SHRI K. NAVASKANI:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government subscribes to the view that the country must establish a simpler validation and verification process of carbon credits to scale climate-positive projects faster and support sustainable practices;**
- (b) if so, the details of the initiatives proposed to be taken by the Government in this regard; and**
- (c) If not, the reasons therefor?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) to (c) : The Energy Conservation Amendment Bill 2022 includes provisions to “specify the carbon credit trading scheme”. Robust yet business friendly verification is a part of process of issue of carbon credits.**

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